609 Matters Under Rule 377 Sravana 13,1996 (SAKA) Matters Under Rule 377 610

12.37 hrs. industrial and agricultural products are being

## MATTERS UNDER RULE 377

 (i) Need to preserve the chanda fort railway station as a historical monument.

[English]

SHRI SHANTARAM POTDUKHE (CHANDRAPUR): Sir: Chanda Fort Railway Station is a narrow gauge terminal station of South Eastern Railways. As this route is in the process of getting converted into broad gauge, a new site for broad gauge Railway Station has been proposed for terminal station. This Railway Station is situated in the municipal limit of Chandrapur town. Chanda Fort being terminal station, had all the facilities like turn table, old building of Railway Station, Water tank etc. After the gauge conversion, this terminal can be converted into an ideal Mini-Railway Historical Exhibition Monument. For the preservation of this station, people of Chandrapur have submitted a proposal to the Ministry of Railways for preservation and maintenance of this Mini Railway Exhibition and afforestation of the area.

I urge upon the Government to preserve this station as a historical monument and sanction the proposal submitted by people of Chandrapur for preservation and maintenance of the same.

## (ii) need to introduce a superfast train between bombay and nasik

DR. VASANT NIWRUTTI PAWAR (NASIK): Sir, Nasik district in Maharashtra is fast growing industrially, agriculturally besides being surrounded by pilgrim centres like Triambakeshwar, Shirdi etc. Many

industrial and agricultural products are being exported to different parts of the country and outside as well. After a long time on persistent demand, Tapowan Express was introduced between Bombay and Nasik but later on the same has been extended upto Parbhani. Consequently commuters of both Parbhani and Nasik are put to disadvantage. Marathwada commuters had to travel by chair car train for hours without any sleeper coaches and Nasik commuters do not get enough accommodation in the Tapowan Express. This has resulted in inconvenience to many business people who want to commute between Bombay and Nasik and also to the pilgrims.

I urge upon the Government to introduce one new superfast chair car train between Bombay and Nasik as is the case between Pune and Bombay. As Electrical Research Institute is located in Nasik, the train maintenance facility is much more economical if Nasik Odha is made the terminus for this new superfast train. There is also a motor traction workshop in Nasik which too will be useful in maintaining the new train service.

(iii) need to provide adequate relief to the families affected by the collapse of a building at chittaranjan avenue, calcutta due to operations carried on by metro railways

DR. DEBI PROSAD PAL (CALCUTTA NORTH WEST): Sir, I would like to draw the attention of the House about the disaster which had been caused by the collapse of the six-storeyed building at 191, Chittaranjan Avenue, Calcutta-which falls in my constituency - due to the operations carried on by the Metro Railways and as a result of which 21 families have been seriously affected and six shops have also been